ITEM NO.14 COURT NO.9 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 6366/2025

[Arising out of impugned final judgment and order dated 20-12-2024 in WRIT-A No. 30491/2014 passed by the High Court of Judicature at Allahabad]

HITESH KUMAR GOYAL Petitioner(s)

VERSUS

LIFE INSURANCE CORPORATION OF INDIA & ORS. Respondent(s)

FOR ADMISSION and I.R.
IA No. 70822/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 70808/2025 - EXEMPTION FROM FILING O.T.

Date : 28-03-2025 This matter was called on for hearing today.

CORAM :
HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) :
Mr. Shubham Bhalla, AOR

For Respondent(s) :
Mr. Tushar Mehta, Solicitor General
Ms. Asmita Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 04.04.2025 as prayed for by the learned SG, appearing for the respondents.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
ASSISTANT REGISTRAR

Signature Not Verified
Digitally signed by NITIN TALREJA
Date: 2025.03.29 15:13:09 IST
Reason: